

Virender Vs State of Haryana and others

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Dec. 11, 2012

Hon'ble Judges: Rameshwar Singh Malik, J; Jasbir Singh, J

Bench: Division Bench

Advocate: Sidakmeet Sandhu, for the Appellant;

Final Decision: Dismissed

Judgement

Jasbir Singh, J.

After arguing for sometime, counsel for the petitioner wishes to withdraw this petition to file a fresh one after giving better

particulars. Liberty granted.

2. Dismissed as withdrawn.